

F. No. J-11016/1/2021-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated 20<sup>th</sup> September, 2021

**ORDER**

The President is pleased to engage following Advocates as Group 'A' and Group 'B' Panel Counsel for conducting Central Government litigation before the Supreme Court of India, as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

**SUPREME COURT OF INDIA**

**Group A Panel Counsel**

Sl. No.	NAME (Shri)	Contact details	Enrl. No.
1.	Chanakya Dwivedi	7419, B-10, Vasant Kunj, New Delhi-110070 Mob: 7065140160 Tel: 011-26899053 Email: chanakya.dwivedi@gmail.com	D/1394/2011
2.	Ketan Paul	Off: J-29, 1st Floor, Jangpura Extension, New Delhi Mob: 8800314564 Email: ketan@kpchambers.com	D/869/2013
3.	Arup Banerjee	C-4, Om Ganga Apartment, 125, Radhey Shyam Park, Sahibabad-201005, UP Mob: 9810573550, 8851347684	Enrolled with Bar Council of Bihar on 08.09.1998
4.	T. S. Sabarish	11-E, Pocket-3, Mayur Vihar Phase-I, Delhi-110091 Mob: 8510008811, 9871006445 Email: shyam.sabarish@gmail.com	MS/2373/2006
5.	Mayank Pandey	A-329, 2 <sup>nd</sup> Floor, Defense Colony, New Delhi-110024 Mob: 9971830872 Email: advocatemayank@outlook.com	Enrolled on 13.02.2010

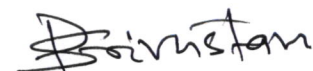


**Group B Panel Counsel**

1.	Ms. Deepabali Datta	7419, B-10, Vasant Kunj, New Delhi-110070 Mob: 9873192302 Email: <a href="mailto:deepabali.1992@gmail.com">deepabali.1992@gmail.com</a>	F/737/567/2017
2.	Adhitya Srinivasan	D2 (Basement Office), Green Park Extension, New Delhi-110016 Mob: 9315097069 Email: <a href="mailto:adhitya@adslaw.in">adhitya@adslaw.in</a>	----
3.	Himanshu Satija	Chamber No. 111, M. C. Setalvad Chamber's Block, Supreme Court of India, New Delhi Mob: 8527559185 Email: <a href="mailto:himanshusatija88@gmail.com">himanshusatija88@gmail.com</a>	D/2477/2015
4.	Raghav Sharma	Off: Basement, B-5/202, Safdarjung Enclave, New Delhi-110029 Mob: 8527066461 Email: <a href="mailto:raghav@srcolegal.in">raghav@srcolegal.in</a>	D/2841/2018
5.	Abhishek Kumar	310, Arunachal Building, 19, Barakhamba Road, New Delhi-110001 Mob: 9897465006 Email: <a href="mailto:adv.abhishekkumar@rediffmail.com">adv.abhishekkumar@rediffmail.com</a> <a href="mailto:Adv.kumarabhishek@gmail.com">Adv.kumarabhishek@gmail.com</a>	UP5487/15

3. The terms & conditions of the engagement of aforesaid Advocate will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

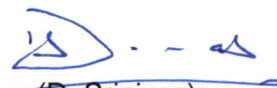
4. Hindi version of this order will follow.



(R.K. SRIVASTAVA)  
Joint Secretary & Legal Adviser

**Copy to:-**

1. OSD to ML&J/PS to MoSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the panel counsel, as above.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)  
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